

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIFUR BENCH, JAIPUR.

OA No. 626/93 : Date of order 20.5.94

Gulab Chand : Applicant

V/s

Union of India & Others : Respondents

Mr. K.L. Thawani : Counsel for the applicant

CORAM

Hon'ble Mr. Justice D.L. Mehta, (Vice-Chairman)

Hon'ble Mr. P.P. Srivastava, Member (A)

PER HON'BLE MR. JUSTICE D.L. MEHTA, (VICE-CHAIRMAN)

Mr. K.L. Thawani prays that he may be allowed to withdraw the OA with a liberty to file a fresh petition. Prayer is allowed. He shall be liberty to file a fresh petition. The OA stands disposed of with no order as to costs.


(P.P. SRIVASTAVA)

Member (A)


(D.L. MEHTA)

Vice-Chairman